

Name of the Corporate Debtor: Bombay Rayon Fashions Limited ; Date of Commencement of CIRP: 07-06-2022; List of Creditors as on: 02-09-2022; Name of IP: Mr. Satish Kumar Gupta; Process Number: 1; Last 5 digit of registration number: 10056

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	66909837964	2	66909837964	92.34	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	163738783	5	153558745	0.21	0	0	10180038	Annexure 4
5	Operational creditors (Workmen)	398	279187489	311	168070472	0.23	0	0	111117017	Annexure 5
6	Operational creditors (Employees)	106	65113058	65	22821061	0.03	0	0	42291997	Annexure 6
7	Operational creditors (Government Dues)	16	5462789546	13	2493485627	3.44	0	0	2969303919	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	332	8322496278	315	2712959914	3.74	0	0	5609536364	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	Annexure 9
Total		859	81203163118	711	72460733783	100.00	0	0	8742429335	